

Central Government cannot abdicate its responsibility in preventing air and water pollution. I think, the hon. Deputy Minister, who is answering the question, knows that the Boards which have been set up in the States, are probably not functioning because of lack of monetary resources, technical knowledge and technical input. What steps is the Central Government taking in monitoring the air and water pollution, which is taking place all over the country and in strengthening the Board, by giving them resources in terms of money and technology?

SHRI DIGVIJAY SINH: By and large, the Member's observations are correct. There is much lacking in the functioning of the State Boards. But the Boards function autonomously. They have their own Chairmen and executive committees. And the coordination with the Central Board is more in the advisory capacity rather than in the directive one.

About the financial support and technical guidance, it is a good suggestion. Technical guidance is given. Financial support will certainly be considered. Presently the resources of the Board arise from the cess money that the Board collects from the State.

SHRI SATYASADHAN CHAKRABORTY: Is it not a fact that water in some parts of the country is polluted so much that the self-respecting germs refuse to live there?

SHRIMATI INDIRA GANDHI: Is not that a good thing that there are no germs!

Setting up of a Colour Film Project

*335. **SHRI R. PRABHU:** Will the Minister of INDUSTRY be pleased to state:

(a) whether Government have finally decided on the setting up of a colour film project;

(b) if so, where the project is going to be located;

(c) what is the total project cost;

(d) when the project is expected to go into production; and

(e) whether the foreign collaboration arrangements have been finalised?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI VIRBHADRA SINGH): (a) to (e). A letter of intent has been granted to Hindustan Photo Films Manufacturing Company (HPF) for the setting up of capacity for the manufacture of ten million square metres of cine colour positive film. HPF is negotiating technical details and collaboration terms with reputed manufacturers. After these are finalised, a detailed project report indicating, inter alia, the location, gestation period, collaboration terms, estimated costs, etc., will be prepared by the Company and submitted to Government for its consideration and investment decision.

SHRI R. PRABHU: There are various criteria, which govern the selection of a location, which is ideal for a project. My constituency, Ooty in Tamil Nadu was specifically selected for the Hindustan Photo Films Project by an East German Team in 1956, taking into account certain technical factors. They also surveyed a dozen other places, but specifically selected this location after analysing certain conditions which were conducive to film manufacture. The French collaborators of Hindustan Photo Films have also endorsed the view that this is an ideal location. The Hindustan Photo Films has, over the years, set up infrastructural facilities in Ooty and has developed resources of raw materials, which are essential for making films, both black and white and colour. Keeping in view all these factors and also that there will be a project cost

escalation of nearly 15 to 20 per cent if this project is shifted somewhere else rather than Ooty, I would like to know from the hon. Minister whether he has finalised any location and what the criteria are for fixing the location of this project?

THE MINISTER OF INDUSTRY AND STEEL AND MINES (SHRI NARAYAN DATT TIWARI): As mentioned in the main answer, the location is yet to be finalized. All the criteria that are essential for the location of any such undertaking will be fully taken into consideration. As far as the description of Ooty goes, I quite agree with the hon. Member about the beauty and significance of Ootacamund. But I am sure that the hon. Member, with his fair-mindedness, will not mind any flowering of Ooty's campus into other beautiful campuses.

DR. SUBRAMANIAM SWAMY: This is not a reply.

SHRI R. PRABHU: I am happy that the hon. Minister has said that the location is not yet finalized. But I may point out that a lot of newspaper reports have appeared, for quite some time, which have evoked a lot of adverse reaction in my constituency of Ooty. As a result, there have been hunger strikes and bandhs. I am quoting one newspaper report, which I could lay my hands on. This is *The Statesman* of 28-9-82;

"Colour film unit to be set up in Naini Tal.

The second unit of the Hindustan Photo Films (HPF) for the film and cine colour positive films will be set up near Naini Tal in UP. says UNI."

They go on to say that a decision has been taken by the Board the proposals have been forwarded to the Public Investment Board and, after approval, will go to the Cabinet. No foreign collaborators are going to talk to anybody unless they are told where the location is going to be I would like

the hon. Minister to give an assurance that the location of this project is still open and that it will be decided taking into consideration that Ootacamund has already the infrastructural facilities and that there will be cost escalation of 20 per cent, if it goes anywhere else.

THE PRIME MINISTER (SHRI-MATI INDIRA GANDHI): I want to mention a matter of policy. I am not talking merely with reference to this issue. When a decision has been taken, the hon. Minister will not doubt inform the House about it. Here we have a real problem. There are certain areas, which already have some industries. It is true they have the infrastructure and it may be a little cheaper to have more industries there. But what do we do with a very large area in our country, which has no industry at all? Unless we are willing to start something there, may be with a little more cost, we cannot help the backward areas. The whole of the U.P hills are backward, the Kumaon and the Garhwal areas. The same is the position of the Kangra area of Himachal Pradesh and many other places. Almost the entire Rajasthan is without industry, as also large portions of Madhya Pradesh, Bihar and eastern UP.

AN HON. MEMBER: What about Medak?

SHRIMATI INDIRA GANDHI: Medak has got something now.

When you look at the map, you see large areas which need development. Of course, even in forward areas, like Maharashtra while some areas are developed, others are backward. In the total, northern India is very largely devoid of industry. We must make some effort to re-dress this balance, even if it costs a little more. Otherwise, we cannot face the people. I entirely agree with the hon. Member that we must do everything possible so that the people in these areas do not suffer.

DR. A. KALANIDHI: I would like to know whether the Prime Minister is aware....

MR. SPEAKER: I do not think there is anything more to be asked. Next Question. Shri Trilok Chand

Availability of Sales Tax Forms

†336. SHRI TRILOK CHAND: Will the Minister if HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Delhi Sales Tax Department has stopped issuing free of cost application forms for demanding the forms ST-1, ST-2, ST-3, CST etc. and the forms have to be bought from the vendors sitting outside the Sales Tax Offices; and

(b) if so, the reasons thereof and the steps taken to ensure their easy and free availability?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) and (b). The Delhi administration has intimated that its Sales Tax Department has prescribed a form of application only for the issue of ST-1 forms. These application forms continue to be supplied free of cost from the reception counter of the Sales Tax Department, Indraprastha Estate and also from all the 50 Sales Tax wards. C Forms prescribed under the Central Sales Tax Act are issued against application on plain paper and no application form has been prescribed for them.

श्री त्रिलोक चन्द्र: मान्यवर, यह जवाब रटी-रटाई हुई लैंग्वेज में दिया गया है। सवाल यह है कि क्या फार्म एस टी-1, एस टी-2, एस टी-3 और सी एस टी फ्री मिलते हैं। अगर जवाब सिर्फ एस टी-1 और सी एस टी के बारे में दिया गया है और एस टी-2 तथा एस टी-3 के बारे में कोई जवाब ही नहीं है। मैंने शिकायत की थी कि जिन

फार्म के बारे में कहा जाता है कि वे फ्री मिलते हैं, हम सब जानते हैं कि वे फ्री नहीं मिलते हैं। क्या मंत्री महादेव ने इसकी जांच कराई है? उन्होंने यह इनफॉर्मेशन किस आधार पर दी है?

गृह मंत्री (श्री प्रकाश चन्द्र सेठी): जहाँ तक फार्म एस टी-2 का सवाल है, वह रूल 8(8) के मातहत फार्म एस टी-1 में मैनटेनेंस आफ अकाउन्ट्स डिक्लैरेशन के लिए प्रेसक्राइब्ड है। जैसा कि बताया गया है, एस टी-1 फ्री दिया जाता है। मैं माननीय सदस्य का ध्यान इस ओर आकर्षित करना चाहता हूँ कि कमिश्नर आफ सेल्स टैक्स, दिल्ली ने 24-8-82 को राब ट्रेंड एसोसियेशन्स को इनफॉर्मेशन दी है कि

“Printed applications for issue of declarations in form ST-1 are being distributed free of charge from the Enquiry Counter in 'L'L Block of Vikas Bhavan, New Delhi. For the convenience of dealers, it has been decided to make these forms available in all the wards also.”

इस लिए यह शिकायत सही नहीं है कि वे फार्म कुछ चार्ज कर के दिए जाते हैं। जहाँ तक एस टी-3 का सवाल है, वह 31-1-78 में लागू किया गया था, लेकिन अब उसे हटा दिया गया है।

श्री त्रिलोक चन्द्र: मंत्री महादेव ने सेल्स टैक्स कमिश्नर द्वारा दी गई सूचना बता दी है। मैं कहना चाहता हूँ कि यह केवल दिल्ली की प्राबलम नहीं है। यह सारे देश की प्राबलम है और एक बहुत बड़ी प्राबलम है। चाहे कोई भी फर्म हो, इंडस्ट्री के लिए लोन का फार्म हो, हरिजन सहायता का फार्म हो, वजीफे का फार्म हो, बयनामे का कागज हो, कोई भी फार्म पूरे मुल्क में कहीं भी आसानी से नहीं मिलता है। उसके लिए कुछ न कुछ दाना पड़ता है। यह सिर्फ दिल्ली की सेल्स टैक्स की प्राबलम नहीं है। सब विभागों के कोई भी फार्म फ्री नहीं दिए जाते हैं। क्या इस